

(Upto June) are as under :

Year	Total No. foreign-Collaborations approved	No. of approvals involving foreign direct investmet	Amount of foreign direct Investment approved (Rs. in Crores)
1993	1476	785	8859.3
1994	1854	1062	14187.2
1995 (Upto June)	1076	581	7716.1

Details of working capital, yearly profit, profit of capital investment of foreign collaborating companies earned by each company is not centrally maintained.

[English]

### MALARIA OUTBREAK

**2067. Prof. Ummareddy Venkateswarlu :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the M. S. Dayal Committee has come up with any time-bound plans to tackle the problem of outbreak of malaria;

(b) the recommendations made by this Committee;

(c) whether any public hearings have been held by the M. S. Dayal Committee; and

(d) the recommendations accepted by the Government ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) No such Committee on Malaria has been constituted.

(b) to (d) Question do not arise.

### VOLUNTARY AGENCIES

**2068. Shri Sarat Pattanayak :**

Shri Ram Pujan Patel :

Will the Minister of Health and Family Welfare be pleased to state :

(a) the number of voluntary agencies provided assistance under various health care schemes of Union Government during last three years in each State;

(b) whether any evaluation of their functioning has been conducted so far; and

(c) if so, the outcome thereof ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) to (c) The information is being collected and will be laid on the Table of the House.

### EDIBLE COLOURS

**2069. Shri Mohan Rawale :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Government have imposed a ban of use

of edible colours in preparation of any traditional sweets;

(b) if so, the details thereof; and

(c) the measures taken to enforce the above directives ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) to (c) A Notification has been issued under the prevention of Food Adulteration Rules, 1955 to impose a ban on the use of edible colours in the preparation of traditional sweets to be effective from September 6, 1995. In the light of representations received, the ban orders have been deferred to enable the representations to be re-examined by the technical experts.

### SMALL INDUSTRIES DEVELOPMENT CORPORATION

**2070. Shri Hari Kishore Singh :** Will the Minister of Industry be pleased to state :

(a) whether a diagnostic survey of the small scale sick units have been conducted by Small Industries Development Corporation;

(b) if so, whether the report has been submitted to the Government;

(c) if so, the details thereof; and

(d) if not, the reasons for delay and the time by which this report is likely to be submitted and made public ?

**The Minister of State in the Ministry of Industry (Department of Small Scale Industries and Agro and Rural Industries) (Shri M. Arunachalam) :** (a) The Small Industries Development Organisation, (SIDO) is conducting the Diagnostic Survey of Small Scale Units on sample basis to assess the impact of sickness amongst Small Scale Industries in collaboration with the State/UT Directorates of Industries. The field work of the Survey has been completed and date processing is in progress.

(b) No, Sir.

(c) Does not arise.

(d) The Survey report is likely to be available by the end of current financial year.

[Translation]

### CAPART

**2071. Shri Brahmanand Mandal :** Will the Minister of Rural Areas and Employment be pleased to state :

(a) whether CAPART has demanded inquiry to be conducted by C.B.I. in the matter of misuse of funds provided by the Government to voluntary organisations; and

(b) if so, the details thereof ?

**The Minister of State in the Ministry of Rural Areas and Employment (Department of Rural Development) (Shri Uttambhai Harijibhai Patel) :** (a) Yes, Sir.

(b) Cases of 34 voluntary organisations have been referred to C.B.I.